

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 830
TO BE ANSWERED ON 28.04.2016

IMPLEMENTATION OF PMGSY

830. SHRI B.S. YEDIYURAPPA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has received any complaints/reports from Karnataka regarding diversion of funds, non-compliance of tendering process and unreliable monitoring in the implementation of the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) if so, the details thereof during the last two years; and
- (c) the corrective steps taken/being taken by the Government in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (c): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Government of India to provide rural connectivity, by way of a single all-weather road with necessary culverts and cross drainage structures, to the eligible unconnected habitations in the core network. As per the programme guidelines, ensuring effective implementation of the road works including tendering and procurement process are entirely the responsibility of the State Governments. PMGSY works are executed by the State on contractual mode as per the provisions of the Standard Bidding Document (SBD) prescribed by National Rural Roads Development Agency (NRRDA). All PMGSY roads are covered by a 5-year maintenance contract, entered into along with construction contract, with the same contractor, in accordance with the Standard Bidding Document (SBD). Maintenance funds to service the contract are budgeted by the State Governments. In order to bring the execution of PMGSY works to the desired quality standard, a three tier quality management mechanism has been institutionalized by the Ministry of Rural Development. Under the first tier, the Programme Implementation Units (PIUs) are required to ensure process control through mandatory tests on material and workmanship at field laboratory established for this purpose. The second tier is a structured independent quality monitoring at the State level through State Quality Monitors (SQMs) to ensure that every work is inspected at initial stage, middle stage and final stage of the construction. Under the third tier, independent National Quality Monitors (NQMs) are deployed for random inspection of road works to monitor

quality and also to provide guidance of senior professionals to the field functionaries. Based on the periodic monitoring of quality of roads under the 3-tier mechanism, corrective measures, wherever necessary, are taken by the State Governments. Central funds under PMGSY are released to the States based on the reports furnished by the States on the physical and financial progress achieved, including Audited Utilisation Certificates in respect of the funds released earlier, and also taking into account the works on hand.

The Ministry of Rural Development has not received any specific complaints from Karnataka regarding diversion of funds, non-compliance of tendering process and unreliable monitoring in the implementation of PMGSY during the last two years.
